

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No. 485/2018

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SANJU

Respondent(s)

Date : 04-12-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Appellant(s)

Ms. Garima Prasad, Sr. A.A.G.
Mr. Vishnu Shankar Jain, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The respondent - Sanju is still untraceable.

The Supreme Court Legal Services Committee will appoint an
Amicus Curiae to appear for the respondent.

Attempts to serve the respondent - Sanju by all modes
including *dasti*, shall continue.

List the appeal for final hearing/disposal on a non-
miscellaneous day in the month of April 2024.

(DEEPAK GUGLANI)
AR-cum-PS

(R.S. NARAYANAN)
ASSISTANT REGISTRAR